

Notifications and Orders

(126) Appointment of Estate Officer. - No. 10/3/2-UTFI(1)-2008/2660. In supersession of Chandigarh Administration, Finance Department notification bearing No. 10/3/2 UTFI(1)-2007/3264, dated 5th June, 2007 and in exercise of the powers conferred under sub-section (g) of Section 2 of the Capital of Punjab (Development and Regulation) Act, 1952, and all other powers enabling him in this behalf, the Administrator, U.T., Chandigarh is pleased to appoint the Assistant Estate Officer as Estate Officer, U.T., Chandigarh under the aforesaid Act and the rules made thereunder with immediate effect.

(See Chandigarh Administration Gazette, (Extra.) dt. 8.4.2008 at page 547)